

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Monday 11th day of June Two Thousand And Eighteen

PRESENT:

THE HON'BLE MS. BIDISHA BANERJEE, MEMBER(J)
THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)

C.P./310/146/2017

in

O.A./310/121/2017

N.G. Arumugam
No. 16, I Cross Mariamman Koil Street,
Mutharaiyan Palayam,
Puducherry-9.Applicant

(By Advocate : M/s. C.D. Sugumar)

VS.

1. Mr. Parthipan IAS
The Secretary to the Government
Community Development
Government of Puducherry,
Puducherry;
2. Mr. Rudra Goud
The Project Director, D.R.D.A.
Anna Nagar Housing Board,
Puducherry-5;
3. N. Gandhi Rajan,
The Project Executive Officer,
Directorate of Rural Development
Anna Nagar Housing Board
Puducherry-5.Respondents

(By Advocate: None)

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

When the matter is taken up, there is no representation for the applicant. On perusal of the docket proceedings, it is seen that counsel for the applicant was not present on the last occasion i.e. 08.06.2018 also. Further, the non compliance alleged in the CP is only of an order to consider the representation of the applicant within a time frame.

2. As the applicant is not showing interest, we are not inclined to let this matter linger. Accordingly, C.P. is dismissed.